

THE HIGH COURT OF MEGHALAYA AT SHILLONG

NOTIFICATION

Dated, Shillong 3rd November, 2015

NO.HCM.II/123/2015/3253 : It is hereby notified that the Hon'ble High Court of Meghalaya is pleased to declare **4th November, 2015 (Wednesday)** as Holiday on account of "**Nongkrem Dance**" for the **High Court of Meghalaya, Shillong** as well as the **Subordinate Civil and Criminal Courts, East Khasi Hills, Shillong** and in lieu thereof **28th November, 2015 (Saturday)** will be a working day.

Further, **13th November, 2015** has been declared as **Holiday** on account of "**Wangala Festival**" instead of **6th November, 2015**.


REGISTRAR GENERAL

Memo. NO.HCM.II/123/2015/3253 A

Dated, Shillong 3rd November, 2015

Copy to:-

1. *The District & Sessions Judge, Shillong / Jowai / Nongpoh / Nongstoin / Willimnagar / Tura.*
2. *The Registrar attached to Hon'ble the CJ's Secretariat, High Court of Meghalaya, Shillong.*
3. *The Registrar (Admn), High Court of Meghalaya, Shillong.*
4. *The Joint Registrar -cum- OSD in Hon'ble Chief Justice Secretariat, High Court of Meghalaya, Shillong.*
5. *The Joint Registrar -cum- Secretary to Hon'ble Chief Justice, High Court of Meghalaya, Shillong.*
6. *The Dy. Registrar attached to Hon'ble Mr. Justice Sudip Ranjan Sen, High Court of Meghalaya, Shillong.*
7. *The Assistant Registrar (Judl), High Court of Meghalaya, Shillong.*
8. *The Assistant Registrar (Estt), High Court of Meghalaya, Shillong.*
9. *The Librarian -cum- R.O., High Court of Meghalaya, Shillong.*
10. *The Private Secy. to Hon'ble Chief Justice, High Court of Meghalaya, Shillong.*
11. *The Private Secy. to Hon'ble Mr. Justice T. Nandakumar Singh, High Court of Meghalaya, Shillong.*
12. *The Private Secy. to Hon'ble Mr. Justice Sudip Ranjan Sen, High Court of Meghalaya, Shillong.*

13. The PRO/Court Officer, High Court of Meghalaya, Shillong.
14. The System Analyst, High Court of Meghalaya, Shillong.
15. The President/Secretary, High Court Bar Association, Shillong.
16. The President/Secretary, Shillong Court Bar Association, Shillong.
17. The Superintendent, High Court of Meghalaya, Shillong.
18. The Senior Translator (In-charge Stationary), High Court of Meghalaya, Shillong.
19. Notice Board.
20. Office File.


for **REGISTRAR GENERAL**